

DIVISION BENCH  
COURT - I

O-204

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/3(KB)2024  
IN  
C.A.(CAA)/197(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> JULY 2024**

IN THE MATTER OF	<b>BRGD SPONGE &amp; IRON PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 230-232 - SECOND MOTION</b>

**Appearances (via video conferencing/physically)**

Mr.Kuldip Mallick,Adv. ] For the petitioner  
Md.Shanawaz,PCS ]

**O R D E R**

1. Due to paucity of time, this matter could not be taken up for hearing,
2. List the matter on **26/07/2024**.

**Satyajit Roy  
(Court Officer)**